(d) if so, the reasons for which the work particularly in this very backward area on Indo-Nepal was postponed and the time by which work on this project is likely to be taken up by the Ministry?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) and (c). Do not arise.

(d) This work is included in the action plan for Gauge Conversion Phase-1 and is planned to be taken up in the 9th plan period.

[English]

Fertilizers

5069. DR. ASIM BALA : Will the Minister of AGRICULTURE be pleased to state :

(a) the details of the measures planned by the Government to minimise to regional imbalances in use of fertilizers and to promote its consumption to boost up agricultural production; and

(b) the present share of use of fertilizers in agricultural sector?

THE MINISTER OF STATE IN THE MINISRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) Measures taken by the Government to promote the consumption of fertilizer and minimise the regional imbalances are as follows :

(i) Fertilizer consumption is reviewed during Fertilizer Zonal Conferences before each of the Kharif and Rabi seasons and low consumptions States are advised to increase the fertilizer consumption.

(ii) Central assistance for supply of small fertilizer bags is available under the scheme on National Project on Development of Fertilizer Use in Low Consumption and Rainfed Areas.

(iii) Under the scheme on Balanced and Integrated Use of Fertilizers, Central assistance is made available for strengthening soil testing laboratories.

(iv) To increase the consumption of phosphatic and potassic fertilizers, scheme on Concessional Sale of Decontrolled fertilizer is also continued during 1994-95.

(b) In agricultural sector the estimated use of fertilizer is 13.83 million tonnes nutrients.

National Co-Operative Development Corporation

5070. SHRI P. KUMARASAMY :
SHRI VILASRAO NAGNATHRAO GUNDEWAR :

Will the Minister of AGRICULTURE be pleased to state :

(a) the details of projects proposals submitted by the Governments of Tamil Nadu and Maharashtra to the National Co-operative Development Corporation during 1993-94 and 1994-95;

(b) whether some project proposals are pending with the National Co-operative Development Corporation;

(c) if so, the details thereof and the stage at which these proposals are pending; and

(d) the steps taken or proposed to be taken for early clearance of these proposals?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) to (d). Details of project proposals received by National Cooperative Development Corporation from Governments of Tamil Nadu and Maharashtra during 1993-94 and 1994-95 and their present status are given in Statements I and II respectively.

STATEMENT-I

Details of Project Proposals Indicating the Position of Sanction by NCDC in Respect of Tamil Nadu

(Rs. lakhs)

S. No.	Activity	1993-94 Sanction No.	1993-94 Sanction Amt.	1993-94 Pending No.	1993-94 Sanction Amount	1994-95 Sanction No.	1994-95 Sanction Amt.	1994-95 Pending No.	1994-95 Sanctioned Amount	Remarks
1	2	3	4	5	6	7	8	9	10	11
1.	Sugar	2	1210.00	-	-	-	-	1 *	834.86	*Additional information sought
2.	Spinning Mills	1	33.50	-	-	3	143.23	-	-	-
3.	Handloom	4	12.235	-	-	1	3.75	-	-	-
4.	Dairy	-	-	-	-	-	-	-	-	-